

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/140/2019**

**Date of decision: 22.02.2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Narender son of Dharampal, aged 26 years, post of Constable in Chandigarh Police 2015 (General Category) resident of House No.95, Main Gali Chowk, Village Neoli Kalan, District Hissar, Haryana, Pin Code 125001. Group C.

**... APPLICANT**

**VERSUS**

1. Union of India through Secretary, Ministry of Home Affairs, North Block PS Sardar, New Delhi-110001.
2. The Union Territory, Chandigarh, through its Administrator, Sector-6, Chandigarh-160015.
3. Home Secretary, Chandigarh Administration, 4<sup>th</sup> Floor, UT Secretariat, Sector-9, Chandigarh, UT-160009.
4. Director General of Police, Union Territory, Police Head Quarter, Sector-9, Chandigarh-160009.

**... RESPONDENTS**

**PRESENT:** None for the applicant.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. None for the applicant even after one pass-over. Even on the earlier date, a request for adjournment was made on behalf of the applicant.
2. It seems that the applicant has lost interest in pursuing this matter.
3. Accordingly, the O.A. is dismissed in default on account of non-prosecution.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 22.02.2019.  
Place: Chandigarh.

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